

ITEM NO.1502
(For Judgment)

Court 5 (Video Conferencing)

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.10788/2016

RASHI MANI MISHRA & ORS.

Appellant(s)

VERSUS

THE STATE OF U.P. RURAL ENGINEERING
DEPARTMENT THROUGH PRINCIPAL SECRETARY & ORS.

Respondent(s)

WITH C.A. No.2898/2021 (III-A)

C.A. No.4427/2021 (X)

C.A. No.4428/2021 (X)

C.A. No.4429/2021 (X)

Date : 28-07-2021

These appeals were called on for pronouncement
of Judgment today.

For Appellant(s)

Dr. Rajiv Nanda, AOR
Ms. Rachna Gandhi, Adv.

Mr. Anil Kumar Sangal, AOR
Mr. Siddharth Sangal, Adv.
Ms. Nilanjani Tandon, Adv.

Mr. Rishabh Sancheti, Adv.
Ms. Padma Priya, Adv.
Mr. Anchit Bhandari, Adv.
Ms. Shreya Gupta, Adv.
Mr. K. Paari Vendhan, AOR

For Respondent(s)

Mr. Chandra Bhushan Prasad, AOR

Ms. Vanshaja Shukla, AOR

**Mr. Manoj Swarup, Sr. Adv.
Mr. Neelmani Pant, Adv.
Mr. Mukul Kumar, AOR**

**Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.**

**Mr. Anil Kumar Sangal, AOR
Mr. Siddharth Sangal, Adv.
Ms. Nilanjani Tandon, Adv.**

Mr. Ankit Swarup, AOR

- 1 Hon'ble Mr. Justice M R Shah pronounced the judgment of the Bench comprising Hon'ble Dr Justice Dhananjaya Y Chandrachud and His Lordship.
- 2 The Civil Appeals are allowed in terms of the signed reportable judgment.
- 3 Pending applications, if any, stand disposed of.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

(Signed Reportable Judgment is placed on the file)

**(SAROJ KUMARI GAUR)
Court Master**